

Annexure-7

Name of the corporate debtor: VHM Industries Limited ; Date of commencement of CIRP: 16/12/2022 ; List of creditors as on: 22/03/2023

List of Operational creditors (Government Dues)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	MIDC, Amravati	30.12.2022	10,51,30,605.00	10,51,30,605.00	Unsecured	-	-	No	0.00%	-	-	-	-	-	
2	State Tax Dept of Gujrat	23.12.2022	2,28,555.00	2,28,555.00	Secured	-	-	No	0.00%	-	-	-	-	-	
3	MMRDA, Mankoli	30.12.2022	39,94,624.00	39,94,624.00	Unsecured	-	-	No	0.00%	-	-	-	-	-	
4	Income Tax Dept, Mumbai	02.01.2023	1,93,23,647.00	-	Unsecured	-	-	No	0.00%	-	-	-	1,93,23,647.00	-	
5	Provident Fund, Umargaon, Valsad (Code No.2425/2426)	03.02.2023	82,367.00	82,367.00	Unsecured	-	-	No	0.00%	-	-	-	-	-	
6	Employee State Insurance Corp (ESIC)	04.02.2023	59,03,560.00	59,03,560.00	Unsecured	-	-	No	0.00%	-	-	-	-	-	
7	Commissioner of Custom-NS-II	06.02.2023	28,55,27,156.00	24,25,70,407.00	Unsecured	-	-	No	0.00%	-	-	4,29,56,749.00	-	-	
8	ESIC - Fund AC No.1 (C-19 D-19 & 85B)	20.02.2023	13,64,146.00	13,64,146.00	Unsecured	-	-	No	0.00%	-	-	-	-	-	
9	Provident Fund Thane (Code No.2629) 1116 & 546	22.03.2023	67,36,227.00	67,36,227.00	Unsecured	-	-	No	0.00%	-	-	-	-	-	
			42,82,90,887.00	36,60,10,491.00									4,29,56,749.00	1,93,23,647.00	

Note:

- Liability towards Pension Fund and Gratuity is being worked out by Management which shall be updated soon. These shall be dealt as per Sec. 36 (4) (a) (iii) of the Code as they are not part of Liquidation estate.
- EPFO - Amravati Claim is not yet received till 16.03.2023. Intimation to the department along with the request to submit their claim are sent thrice. However, we have not received any response.
- Corporate Debtor has filed the Ratification Request with Income Tax Department. The order is yet to receive. Considering the Rectification Request, the claim might get reduced by Rs. 1.12 Crores.